

Only Medical Officer of Health and Assistant Medical Officer of Health (Medical) are being paid conveyance allowance as the duties of their posts require travelling.

(c) The NDMC have reported that no conveyance allowance is paid to any of their employees for reaching the place of duty in time.

Allocation of Edible Oils and other essential commodities to different States

1366. SHRI MULKA GOVINDA REDDY: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the allocation of edible oils and other essential commodities to different States during 1980-81 and 1981-82 so far, State-wise;

(b) what is the basis on which the allocation is made; and

(c) what are the actual supplies made to each State of each commodity during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) to (c) State-ments showing allocation of wheat, rice, imported edible oils, levy sugar and soft coke and their supply State-wise during 1980-81 and 1981-82 are annexed. [See Appendix CXIX, Annexure No. 38] The allocation of wheat and rice is made on month to month basis having regard to overall availability of foodgrains in the Central Pool and demands received from the State Governments/ UTs. The present levy sugar quotas were fixed during the previous partial control period based on a per capita availability of 425 grams with reference to the projected population as on 1-4-1978. Allocation of imported edible oils are made on monthly basis on a realistic assessment of the requirements of

the States and Union Territories based on population, demand, consumption pattern, availability of indigenous edible oils within the State and other relevant factors including the pace of lifting of allocations made earlier. Soft coke is allocated on the basis of past consumption.

Information in respect of kerosene oil is being collected and will be laid on the Table of the Rajya Sabha as soon as received.

Conversion of Shops into Industrial Sheds in Nehru Market, New Delhi

1367. SHRI B. C. PATTANAYAK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Nehru Nagar Market, New Delhi, a colony of Delhi Development Authority, some of the shops have been converted into industrial sheds illegally by some industrialists causing constant danger of fire and polluting the atmosphere and creating great health-hazard; and

(b) if so, what immediate steps Government are taking to prevent the functioning of industries in these shops?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The requisite information is being collected and will be laid on the Table of the Sabha.

Effect of excessive Resin Tapping on trees

1368. SHRI B. C. PATTANAYAK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that excessive resin tapping is extremely harmful to the trees; and